

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2919**  
TO BE ANSWERED ON 28.12.2018

**FEMALE GENITAL MUTILATION**

2919. SHRI JAGDAMBIKA PAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether her Ministry is aware of the practice of Female Genital Mutilation (FGM) in India and if so, the details thereof;
- (b) whether the said act is a punishable offence under the Indian Penal Code, 1860 or the Prevention of Children from Sexual Offences Act, 2012 and if so, the details thereof;
- (c) whether any persons have been convicted for performing illegal FGM in the last 6 years and if so, the details thereof; and
- (d) whether her Ministry is undertaking any efforts to create public awareness about the illegality and ill effects of FGM on young girls and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a): Few instances have been reported regarding custom of Female Genital Mutilation (FGM) in some communities.
- (b): There are many provisions under the current Indian Laws which cover mutilation/injury/violation of female body, including Indian Penal Code, etc. The details are as under:

**Section 321, 323, 324 of Indian Penal Code, 1860:** Voluntarily Causing Hurt and Causing Hurt by dangerous weapons or means.

**Section 322, 325, 326 of Indian Penal Code, 1860:** Voluntarily Causing Grievous Hurt and Causing Grievous Hurt by dangerous weapons or means.

**Section 7- 8 of the Protection of Children from Sexual Offences Act, 2012:** Sexual Assault.

The Section defines sexual assault as 'Whoever, with sexual intent touches the vagina, penis, anus or breast of the child or makes the child touch the vagina, penis, anus or breast of such person or any other person, or **does any other act with sexual intent which involves physical contact without penetration** is said to commit sexual assault'.

- (c) & (d): At present there is no official data (by NCRB, etc.) which supports the existence of FGM in India.